

changing from time to time and from port to port.

(b) and (c). For export cargo, special arrangements have been made to provide accommodation in transit sheds and exports are not generally affected due to slow clearance of import cargo except at Bombay, Cochin and Paradip Ports.

(d) and (e). Suitable measures have been taken by the port authorities and the Government to clear the cargo from the ports as expeditiously as possible. This problem of slow clearance of import cargo from the sheds, however, comes up in a few major ports only and not in all of them at any particular time.

Freight Hike

1216. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether his attention has been drawn to the News-Item published in the *Economic Times* (New Delhi Edition) of 29th February, 1980 under caption "A. I. S. C. 'NO' to freight Hike"; and

(b) if so, the reaction of Government to save the interests of the Shipping Industry?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA):

(a) Yes, Sir.

(b) The Standing Consultative Committee on Freight and Shipping Services constituted by the Government of India under the Chairmanship of the Director General of Shipping have urged the Shippers and the Indian member lines of the India-Pakistan-Bangladesh-UK/Continent conference to resume discussions/negotiations with a view to arriving at mutually satisfactory agreement on the quality of service and the frequency of services. The Secretary of the Con-

ference has been requested to convey the strong feeling of the Indian shippers to the Conference Headquarters in London. The Standing Committee will continue to help the two sides in their discussions.

अनुभवहीन बेरोजगार स्नातकों को रोजगार

1217. श्री छीतू भाई गणित : क्या अमल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि बहुत से अनुभवहीन बेरोजगार स्नातकों ने अपने नाम देश के विभिन्न रोजगार केंद्रों में पंजीकृत करवाए हुए हैं ;

(ख) क्या यह भी सच है कि जब इन व्यक्तियों को साक्षात्कार के लिए बुलाया जाता है, तो उनके प्रमाणपत्रों की जांच करने के बाद भी अनुभव के अभाव में अधिकारीगण उन्हें रोजगार प्रदान नहीं करते ; और

(ग) यदि हां, तो क्या सरकार मामले पर विचार करेगी और नियमों में संशोधन करेगी ताकि इन स्नातकों को रोजगार मिल सके ?

पर्यटन और नागर विमानन तथा अमल मंत्री (श्री जे० बी० पटनायक) : (क) जी हां ।

(ख) नियोजकों द्वारा भेजे गए मांग पत्रों में निर्दिष्ट योग्यताओं और अनुभव के अनुसार ही रोजगार कार्यालय अधिसूचित रिक्तियों के लिए सम्प्रेषण करते हैं । पदों की भर्ती के लिए आवश्यक योग्यताएं और अनुभव भर्ती नियमों में निर्धारित किए जाते हैं । जहां कहीं नियमों में अनुभव का होना भर्ती के लिए आवश्यक शर्त के रूप में होता है, वहां यह जरूरी होता है कि सम्प्रेषित किए गए उम्मीदवार ऐसी शर्त पूरी करते हैं ।

(ग) भर्ती के लिए आवश्यक समझी गई योग्यताएं और अनुभव प्रत्येक मामले में गुणों के आधार पर कार्य प्रपेक्षाओं को ध्यान में रखते हुए नियमों में निर्धारित किए जाते हैं । इस संबंध में नियमों में सामान्य संशोधन करना कठिन होगा ।

Level Crossing

1218. SHRI HANNAJ MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received proposal for construction of